

(ख) यदि हां, तो तत्सम्बन्धी विशिष्ट बातें क्या हैं ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (प्रो० एस्० नुरल हसन) : (क) और (ख). गांधी साहित्य अधिकांश विश्वविद्यालयों के पुस्तकालयों में उपलब्ध है। अधिकांश विश्व-विद्यालयों में विभिन्न पाठ्यक्रमों के संबंधित विषयों की पाठ्यचर्या में किसी न किसी रूप में गांधी जी के विचार तथा राष्ट्रीय आन्दोलन में उनका योगदान भी सम्मिलित है।

विश्वविद्यालय अनुदान आयोग ने गांधी भवनों की स्थापना में कुछ विश्वविद्यालयों की सहायता की है। इन भवनों में गांधी साहित्य उपलब्ध है।

News Item "Gujral's Call to save Bombay from Being Turned into a Cemetery"

*814. SHRIMATI BHARGAVI THANKAPPAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the attention of the Central Government has been drawn to the news item appeared in Blitz dated the 24th March, 1973 under the caption "Gujral's call to save Bombay from being turned into a cemetery";

(b) if so, Government's reaction on it; and

(c) whether State Government has asked from the Central Government any help for this?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN

(b) The Central Government is of the view that there should be planned development of the city and has urged upon the State Government to set up a statutory Metropolitan Development Authority.

(c) The subject of urban development being in the State sector, it is for the State Government to make suitable provision in the State Plans for development of Greater Bombay. The State Government has, however, urged that in the Fifth Plan there should be a separate sector of urban development and financial assistance outside the State Plan should be provided for metropolitan and other big cities. The State Government has also desired that the Government of India should share 50 per cent of the cost for Bombay Water Supply Project. These matters are to be considered in the context of overall resources.

Progress by D.D.A. in Shankar Garden Coloniser case

*815. SHRIMATI SAVITRI SHYAM: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 2886 dated the 4th December, 1972 and state the progress made by D.D.A. in contesting the case for vacating the stay order against the D.D.A. and Shankar Garden Coloniser?

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): The case came up for hearing in the Court of the Senior Sub-Judge 1st Class on 22nd March, 1973. A prayer was made by the Counsel appearing on behalf of the Delhi Development Authority for vacation of the stay order. The Court, however decided to hear arguments on the application for vacation of the stay order and has fixed the date for arguments for the 23rd April.